

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1600
ANSWERED ON:09.08.2011
NEW METRO LINE
Sugavanam Shri E.G.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether proposed new line of Metro Rail between Central Secretariat and Red Fort has been objected by the Archaeological Survey of India (ASI);
- (b) if so, the details thereof;
- (c) whether the DMRC has taken any steps to find out an amicable solution for clearance of the proposed new line;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): The Archaeological Survey of India (ASI) has reported that the proposal for new line of Metro Rail between Central Secretariat and Red Fort was reviewed by them. The proposed Metro line passes through prohibited/regulated area of centrally protected monuments, namely, Jantar Mantar, Uggarsain ki Baoli, Khooni Darwaza, Feroz Shah Kotla, Delhi Gate, City Wall, Sunehri Mahal, Red Fort. As per the Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010, Delhi Metro Rail Corporation (DMRC) authorities were asked to apply to the Competent Authority for permission for carrying out construction in the regulated area of the monument.

(c) & (d) : DMRC has reported that they have already applied to the Competent Authority for permission for carrying out construction in the regulated area of the monuments, which has forwarded the application to National Monuments Development Authority (NMDA).

(e): Does not arise.